

**From,**

**Mohd. Faiz Alam Khan, HJS,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 376/JR(S)/2014 Dated: Allahabad: October 13, 2014**

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**Subject: Regarding nomination for Refresher Training Programme for Additional District & Sessions Judges under 13<sup>th</sup> Finance Commission Scheme.**

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**Sir,**

With reference to your letter no. JTRI/RTFC-R-3/2007 dated 27/29.09.2014 on the above subject, I am directed to say that Hon'ble Court has been pleased to approve the proposal and nominate the judicial officers for Refresher Training Programme including two days UBUNTU-Linux (27.10.2014 to 28.10.2014) for Addl. District Judges scheduled from 27.10.2014 to 01.11.2014 mentioned at List 'A' (excluding the suspended officers namely Sri Ram Mohan Sharma, Sri Chandra Bhan-III, Sri Om Prakash-V and Sri Gauri Shankar Gupta at Sl. Nos. 03, 13, 14 and 16 respectively in the List-'A') and List-'B' for Refresher Training Programme for Addl. District Judges under 13<sup>th</sup> Finance Commission Scheme scheduled from 29.10.2014 to 01.11.2014 at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**I/c Joint Registrar (Judicial) (Services)**

**No. 376 (i)/JR(S)/2014 dated: October 13, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Alok Saxena, Judicial Member, Commercial Tax Tribunal, Ghaziabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
6. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity, New Delhi with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

7. Sri Rakesh Kumar-IV, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
8. Sri Irfan Qamar, Joint Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
9. Sri Samsher Chandra Tripathi, Officer on Special Duty (Judicial) (Litigation), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
10. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Sd/-**

**I/c Joint Registrar(Judicial) (Services)**

**List- A****Refresher Training Programme for Addl. District & Sessions Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: 27.10.2014 to 01.11.2014**

Sl. No.	Batch	I.D.	Name of Officer S/Sri	Designation	Place of Posting
1.	1996	3160	NARESH SINGH	Addl. District & Sessions Judge	Anpara-Sonbhadra
2.	1979	4464	ARUN PRAKASH	Addl. District & Sessions Judge	Gonda
3.	1982	4549	RAM MOHAN SHARMA	<b>Suspended</b>	
4.	1982	4573	MUSHARRAF HUSAIN	Addl. District & Sessions Judge	Bulandshahar
5.	1979	4364	JAI PRAKASH SINGH-I	Addl. District & Sessions Judge	Kanpur Nagar
6.	1984	5193	ALOK SAXENA	Judicial Member Commercial Tax Tribunal	Ghaziabad
7.	2000	1484	MOHD. FAIZ ALAM KHAN	Registrar (Jud.) (Conf.), Alld. High Court	Allahabad
8.	2000	1485	VIKAS KUNVAR SRIVASTAVA	Jt. Registrar (Jud.) (Listing), High Court	Allahabad
9.	2000	1486	BHOOPENDRA SAHAI	Addl. District & Sessions Judge	Faizabad
10.	2000	1914	ATUL KUMAR GUPTA	Judge, Spl Court, Anti Corr CBI	Ghaziabad
11.	2000	1916	KULDEEP KUMAR – II	Judge, Spl Court, CBI Court No. 1	Ghaziabad
12.	2007	6532	HARVIR SINGH	Registrar, Appl. Tribunal of Electricity	New Delhi
13.	1985	5306	CHANDRA BHAN-III	<b>Suspended</b>	
14.	1985	5070	OM PRAKASH-V	<b>Suspended</b>	
15.	1986	5338	KAUSHALENDRA KUMAR SINHA	Addl. District & Sessions Judge	Bulandshahar
16.	1986	5339	GAURI SHANKER GUPTA	<b>Suspended</b>	
17.	1986	5342	PURNENDU KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Gorakhpur
18.	1986	5379	PRAMOD KUMAR SHARMA	Addl. District & Sessions Judge	Firozabad
19.	1986	5405	RAM RAJ	Spl. Judge (E.C. Act)	Hardoi
20.	1987	5427	DR. ASHOK KUMAR SINGH-IV	Addl. District & Sessions Judge	Ramabai Nagar
21.	1987	5046	ARVIND KUMAR-I	Spl. Judge (E.C. Act)	Ghazipur
22.	1987	5449	JAI PRAKASH SINGH-II	Spl.Sec.& Addl.L.R. (Judicial/Legis) Government of U.P.	Lucknow
23.	1987	5450	JAI SHANKAR MISHRA	Addl. District & Sessions Judge	Agra
24.	1987	5472	VINAY KHARE	Addl. District & Sessions Judge	Agra
25.	1988	5620	RAKESH KUMAR-IV	O.S.D. (Judicial) High Court	Allahabad
26.	1989	5673	IRFAN QAMAR	Jt. Registrar (Jud.) (S&A) High Court	Allahabad
27.	2012	1997	SANJAY KUMAR	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
28.	1997	5863	DURG NARAIN SINGH	Spl. Secy. & Addl.L.R. (Legislative) Government of U.P.	Lucknow
29.	2012	1998	MALKHAN SINGH	Addl. District & Sessions Judge	Allahabad
30.	2012	1999	GURPREET SINGH BAWA	Addl. District & Sessions Judge	Mainpuri
31.	2012	2000	MANJEET SINGH	Addl. District & Sessions Judge	Siddharth Nagar

			SHEORAN		
32.	1999	5932	UMESH KUMAR SIROHI	Addl. District & Sessions Judge	Meerut
33.	2012	2001	SUSHIL KUMAR SHASHI	Addl. District & Sessions Judge	Ballia
34.	2012	2002	DHARMENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Mau
35.	1999	6030	ARVIND KUMAR MISHRA-II	Addl. District & Sessions Judge	Kanpur Nagar
36.	2012	2003	RAVINDRA SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Etah
37.	2012	2004	MANOJ KUMAR RAI	Addl. District & Sessions	Ballia
38.	2012	2005	RAKESH KUMAR TRIPATHI	Addl. District & Sessions Judge	Deoria
39.	2012	2006	ROHIT SINHA	Addl. District & Sessions Judge	Gorakhpur
40.	2012	2007	NARENDRA KUMAR JHA	Spl. Judge (U.P. Dacoity.A.A.)	Banda
41.	2012	2008	RAKESH DHAR DUBEY	Spl. Judge (E.C. Act)	Jalaun at Orai
42.	2012	2009	AJAY KUMAR SINGH	Addl. District & Sessions Judge	Mainpuri
43.	2012	2010	MANOJ KUMAR SINGH GAUTAM	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
44.	2012	2011	MAYANK CHAUHAN	Addl. District & Sessions Judge	Muzaffar Nagar
45.	2012	2012	VIVEK	Addl. District & Sessions Judge	Sonbhadra
46.	2012	2013	BALJIT SINGH	Addl. District & Sessions Judge	Banda
47.	2012	2014	RAVINDRA KUMAR	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
48.	2012	2015	SANJAY SINGH	Spl. Judge (E.C. Act)	Banda
49.	2012	2016	DHANENDRA PRATAP SINGH	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
50.	2012	2017	RAJESH KUMAR SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Hamirpur
51.	2012	2018	SANJEEV KUMAR TYAGI	Addl. District & Sessions Judge	Etah
52.	2012	2019	NALIN KUMAR PANDEY	Addl. District & Sessions Judge	Ghazipur
53.	2012	2020	RAJIV KAMAL PANDEY	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
54.	2012	2021	AJAY KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Faizabad
55.	2012	2022	RUPESH RANJAN	Addl. District & Sessions Judge	Ghazipur
56.	2012	2023	SANJAY KUMAR YADAV	Spl. Judge (E.C. Act)	Hamirpur
57.	2012	2024	ASHISH JAIN	Addl. District & Sessions Judge	Chitrakoot
58.	2012	2025	BADRI VISHAL PANDEY	Addl. District & Sessions Judge	Gorakhpur
59.	2012	2026	VIVEK TRIPATHI	Addl. District & Sessions Judge	Basti
60.	2012	2027	RAJEEV KUMAR	Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
61.	2012	2028	SUNIL KUMAR	Addl. District & Sessions Judge	Balrampur
62.	2012	2029	LOKESH RAI	Spl. Judge (U.P. Dacoity.A.A.)	Lalitpur
63.	2012	2030	SANJAY HARI SHUKLA	Addl. District & Sessions Judge	Mahoba
64.	2012	2031	KRISHAN YADAV	Addl. District & Sessions Judge	Chandauli
65.	2012	2032	DEVENDRA SINGH	Addl. District & Sessions Judge	Maharajganj
66.	2012	2033	SMT. YOGEEETA CHANDRA	Addl. District & Sessions Judge	Lakhimpur Kheri
67.	1997	5860	SMT. REETA GUPTA	Addl. District & Sessions Judge	Meerut

**Refresher Training Programme for Addl. District & Sessions Judges**(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)**Duration: 29.10.2014 to 01.11.2014**

Sl. No.	Batch	ID	Name of Officer S/Sri	Designation	Place of posting
1.	1997	5897	AWADH BEHARI SINGH	Addl. District & Sessions Judge	Bahraich
2.	1984	5180	SHASHI MAULI TIWARI	A.D.J./Spl.Judge (Ayodhya Prakaran)	Lucknow
3.	1984	5197	SMT. SADHANA RANI (THAKUR)	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
4.	1985	5244	SAMSHER CHANDRA TRIPATHI	O.S.D. (Jud.) (Litigation), High Court	Allahabad
5.	1985	5283	ALLAH RAKHAI	Principal Judge, Family Court	Lakhimpur Kheri
6.	1985	5298	AMAR NATH SINGH	Addl. District & Sessions Judge	Gorakhpur